

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. NO.1235/96

New Delhi, this the 5th day of June, 1996

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri R.K. Ahooja, Member (A)

Shri Hari Nath,
s/o Shri Jagdish Prasad,
r/o 44/309, Gali No.14,
Bhajan Pura,
Delhi.

... Applicant

By Advocate: Mrs. Rani Chhabra

vs.

1. Union of India
through its Secretary,
Ministry of Communication,
Department of Telecommunication,
Sanchar Bhawan,
New Delhi.

2. Assistant Engineer,
Coaxial Cable Project,
6th Floor, Kidwai Bhawan,
New Delhi.

3. Assistant Engineer (Telegraph),
Coaxial Equipment Installation,
26, Janpath, Kidwai Bhawan,
New Delhi.

... Respondents

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Rani Chhabra, learned counsel for the
applicant submits that she would like to withdraw the case.

The case is dismissed as withdrawn with liberty to file a

O.A.
fresh in accordance with law.

R.K. Ahooja
(R.K. AHOOJA)
MEMBER (A)

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
MEMBER (J)

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